

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P.(IB)-76(MB)/2020

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

NAME OF THE PARTIES: J. K. Diamonds
V/s
KLT Automobiles & Tubular Products
Ltd

APPEARANCE :

FOR THE FINANCIAL CREDITOR : Adv. Sheelang Shah a/w Adv.
Fatema Tankiwala

FOR THE CORPORATE DEBTOR : Adv. Chetan Kapadia a/w
Adv. Rohan Agarwal, Adv
Prakash Shinde, Adv Meghna
Arvind & Adv Ruchita Jain

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
01.12.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)